(J.H.C. Sch. 1-7)

: Office – 0651-2481449 Fax No. – 0651 – 2481116

From:

Anil Kumar Choudhary, Registrar General, High Court of Jharkhand Ranchi

File No.	XXII(6)/NJ	A/1/2016-17/Apptt
	Letter No.	/Apptt
	Dated:	

To.

- 1. Sri Arun Kumar Dubey, SDJM-cum- Judge I/c-cum- P.M., J.J. Board, Simdega,
- 2. Sri Nirupam Kumar, SDJM-cum-Judge I/c-cum- P.M., J.J. Board, Lohardaga,
- 3. Sri Alok Kumar, S.D.J.M., Madhupur,
- 4. Sri Mithilesh Kumar Singh, SDJM, Bokaro,
- 5. Sri Ashok Kumar No. III, SDJ.M.- cum- P.M., J.J. Board, Jamshedpur,
- 6. Sri Shekhar Kumar, SDJM-cum-Judge I/c, Giridih,
- 7. Sri Sanjay Kumar Singh No. III, SDJ.M., Deoghar,
- 8. Sri Naeem Ansari, SDJM-cum-P.M., J.J. Board, Garhwa,
- 9. Sri Sanjit Kumar Chandra, Civil Judge (Jr. Division), Judicial Magistrate, Ranchi,
- 10. Sri Arbind Kachchap, J.M.-cum-Addl. Civil Judge (Jr. Division), Jamshedpur.

Sub.:- Regarding travel plan w.r.t. participation in East Zone Regional Conference (P-1005) scheduled to be held on 17th & 18th December, 2016 at Patna (Bihar).

Sir.

Enclosing herewith the letter no. 3087 dated 08/09.12.2016, I am directed to request you to send your travel plan alongwith your contact number at once directly to the Director, Bihar Judicial Academy, Patna.

This is for your information and needful.

Encl.:- As above (01 sheet).

Yours faithfully, **Sd/-** A.K. Choudhary Registrar General

Memo No. 5880 /Apptt.

Dated Ranchi the 13 12 16

Copy forwarded to the Registrar General, High Court of Judicature at Patna for information / the Director, Bihar Judicial Academy, Gaighat, Gulzarbagh, Patna - 800007 for information and needful with reference to the letter no. 3087 dated 08/09.12.2016 / the Principal District & Sessions Judge, Simdega, Lohardaga, Deoghar, Bokaro, Jamshedpur, Giridih, Garhwa & the Judicial Commissioner, Ranchi for information and needful / the C.P.C., e-Courts Project, J.H.C., Ranchi for uploading the letter on the website of Hon'ble Court.

Registrar General